

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ) No.302 of 2020**

Hari Charan Rajak

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.... .... Appellant

*Versus*

The State of Jharkhand through A.C.B. (State Vigilance)

.... .... Respondent

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant

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: Mr. Mahesh Tewari, Advocate

For the A.C.B.

: Mr. T. N. Verma, Advocate

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**Order No.05 Dated- 10.09.2020**

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal on 22.09.2020.

Animesh/

**(Anil Kumar Choudhary, J.)**